FORM NO.	1	7	INDIAN INCOME TAX CHALLAN FOR PAYMENT OF TDS and TCS [See rule 30(4)(a) or Rule 37CA(2)(a)]															•	Financial Year in which tax deducted or collected at source												
TAN	TAN Date of deposit(DD/MM/YYYY) PAN																														
Chall	Challan Identification Number (CIN)  BSR Code Date (DD/MM/Y)															YYY) Serial Number															
Tran	Transaction Reference Number															I															
Full	Full Name																														
Com	mplete Address with City & State													1	1	_	-		ı		ı										
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Ema	il Ac	ldress							-		I	ı				1		ı			1		PI	N							
Phon	Phone Number (with STD Code)																														
Mobi	Mobile No.																														
Deta	ils o	f payme	nt																												
Total amount of TDS & TCS payable																															
(in figures) Total Amount of TDS & TCS payable								Crores I				 Lak	Lakhs Ti			usan	ds	Hundreds				Tens			Units						
(in words)									T						,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,																
Paid by debit to account									Date of																						
(Account No. of the deductor)									debit											-			-								
	Name of the Bank in which payment is made																														
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dedu	ctee				m d	ledu							er o	f re										Upload deductee file							
Unique Transaction PAN of de Number											ucto	ee			F	PAN valid (Y/N)			Name of deductee				(iı	TDS/TCS Amount (including surcharge and education cess)							
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